

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/219 – 223/CAA/2017

PETITION NUMBER :

NAME OF THE DEMERGED CO.1 : LAKSHMI TECHNOLOGY & ENGG INDUSTRIES LTD

NAME OF THE DEMERGED CO.2 : LAKSHMI CARGO COMPANY LTD

NAME OF THE RESULTING CO.1 : DHANAJAYA AGRO FARMS PVT LTD

NAME OF THE RESULTING CO.2 : CHAKRADHARA AGRO FARMS PVT LTD

NAME OF THE RESULTING CO.3 : CHAKRADHARA AEROSPACE & CARGO PVT LTD

UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	PAWAN JHABARI	For Applicant Company	K. P. Thelchel

ORDER

Counsel for Petitioner present and prayed time for making submissions. At request,
time is enlarged. Put up on 03.01.2018 at 10.30 A.M.

-sdr
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

ghk